

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/11	IA 43/17 in TP 32/16	For settlement / compromise	397/ 398	Satwant Singh & Another Vs. Columbia Asia Hospitals P. Ltd. & 9 Others.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	<i>Jyothi</i> for A. Murali J. S. A. 9663309318	R1, R2	<i>Jyothi</i> 29.9.2017
2)	<i>Rahul Dew</i> for <i>Suraj Govinda Raj</i> <i>Anup S. Shah Law Firm</i> 9902984146	P1, P2	<i>Rahul</i> 29.09.2017

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that he has moved one application before the Tribunal for grant of permission to go for rights issue.

Registry is directed to check and put up.

List it on 09.10.2017.


MEMBER (J)


MEMBER (T)